MR. CHAIRMAN: Rajeevji, we have an established practice of many, many years. We adjourn for a sitting Member of this House. The other day, a reference was made from the Chair for the passing away of Dr. Balram Jakhar. He was also a Speaker.

SHRI RAJEEV SHUKLA: But he was not a sitting M.P.

MR. CHAIRMAN: No, no; sitting M.P. is for the House. That is an established practice. आप देख लीजिए।

अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री मुख्तार अब्बास नक़वी): सर, मैं जानता हूं कि यह एक established practice है, यह बात सही है, लेकिन जैसा राजीव शुक्ल जी ने कहा है कि संगमा साहब स्पीकर भी थे और निश्चित तौर पर वह एक बहुत बड़े लीडर थे, अगर आप इस पर सहमति दे सकते हैं और उनके सम्मान में हम यह हाउस adjourn कर सकते हैं, तो हमें कोई आपत्ति नहीं है।

श्री राजीव शुक्लः सर, मेरे ख्याल से हाउस को adjourn करना चाहिए।

MR. CHAIRMAN: No. The Chair will be asked straightway. Please.

श्री राजीव शुक्लः सर, आप हाउस की राय ले लीजिए।

MR. CHAIRMAN: Let me explain the position. ...(Interruptions)... नहीं, नहीं। ऐसे नहीं होगा। Somebody will ask the question: Why didn't you do it last week? There is an established practice. Let us stick to it. ...(Interruptions)...

SHRI HUSAIN DALWAI (Maharashtra): Yes, Sir. Yes, Sir. ...(Interruptions)...

SHRI RAJEEV SHUKLA: You take the sense of the House. ...(Interruptions)...

MR. CHAIRMAN: We can't make rules on the run. ...(Interruptions)... We can't make rules on the run. ...(Interruptions)... This is not fair. ...(Interruptions)...

SHRIMATI JAYA BACHCHAN (Uttar Pradesh): It will be very disrespectful to him. ...(Interruptions)...

MR. CHAIRMAN: Let us go by the established practice.

SHRI HUSAIN DALWAI: Correct, Correct, Sir. We support you.

MR. CHAIRMAN: Question No. 91.

ORAL ANSWERS TO QUESTIONS

Food processing units in Maharashtra

- *91. SHRI HUSAIN DALWAI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:
- (a) whether Maharashtra tops in the list of fruits producing States in the country, if so, the details in this regard;

Oral Answers [4 March, 2016] to Questions 27

- (b) the details of food processing units functioning in the State, district-wise;
- (c) whether a large quantity of fruits is wasted for want of food processing units in the State, if so, the details in this regard; and
- (d) the steps taken by Government to establish more food processing units in the State?

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRIMATI HARSIMRAT KAUR BADAL): (a) to (d) A Statement is laid on the Table of the House.

Statement

- (a) Yes, Sir. As per data received from Ministry of Agriculture and Farmers Welfare, Government of India, total fruit production in 2014-15 was highest in Maharashtra. The State is the largest producer of Grapes, Pomegranate and Custard Apple in the country.
- (b) As per data received from National Statistical Organization under the Ministry of Statistics and Programme Implementation, the number of food processing units registered under the Factories Act, 1948, district-wise in Maharashtra as per Annual Survey of Industries, 2014-15 is given in Statement-I (*See* below).
- (c) A study conducted by Central Institute of Post Harvesting Engineering and Technology (CIPHET), Ludhiana on behalf of Ministry of Food Processing Industries and submitted in March, 2015 indicates loss due to wastage in fruits in the range of 4.58-15.88% in the country based on random sampling of production data of 2012-13 from 107 districts from all States including Maharashtra. Losses in respect of the following fruits in Maharashtra were indicated in the study:

Fruits	Percentage Loss
Mango	4.91%
Citrus	12.97%
Banana	Less than 7.76%
Grapes	6.52%
Sapota	11.98%

(d) To promote more food processing units in the country including Maharashtra, the Ministry of Food Processing Industries is implementing Schemes of Mega Food

Parks, Cold Chain, Value Addition and Preservation, and Setting up/Modernization of Abattoirs. Under these schemes, grant-in-aid is given for setting up of projects. Under these schemes 4 Mega Food Parks projects, 27 integrated cold chain projects and two Abattoirs have been sanctioned by the Ministry in the State of Maharashtra.

Statement-I

District-wise number of units under food processing industries in Maharashtra in 2014-15

District	Number of Units
Ahmednagar	132
Akola	204
Amravati	78
Aurangabad	57
Seed	11
Bhandara	15
Buldhana	121
Chandrapur	41
Dhule	57
Gadchiroli	23
Gondia	24
Hingoli	14
Jalgaon	189
Jalna	48
Kolhapur	149
Latur	114
Mumbai	77
Mumbai Suburban	192
Nagpur	156
Nanded	40
Nandurbar	27
Nashik	134

District	Number of Units
Osmanabad	21
Parbhani	20
Pune	249
Raigad	127
Ratnagiri	56
Sangli	110
Satara	80
Sindhudurg	26
Solapur	104
Thane	276
Wardha	19
Washim	18
Yavatmal	38
Palghar	45
Total	3092

Source: National Statistical Organization

Oral Answers

SHRI HUSAIN DALWAI: Sir, Konkan region in Maharashtra is a coastal region with a large number of people depending on fishery as well as fruit production for livelihood. But they find it difficult to fetch the right prices from the market because there are not enough facilities for processing of fishes as well as horticultural products, including for the cold storage of fishes. What steps will be taken by the Ministry to increase the number of fishery and fruit processing units in Konkan region of Maharashtra?

SHRIMATI HARSIMRAT KAUR BADAL: Sir, through you, I would like to tell the hon. Member that the mandate of this Ministry is to create the infrastructure and to give certain grants to ensure that this infrastructure comes up. But the model is also such that whenever certain grants have to be given out, an expression of interest is invited. People from all over the country apply for this and according to the eligibility criteria, those people meeting that criteria are given sanction. So, through you, I would like to tell the hon. Member that at the moment in his State of Maharashtra, the Government has got a number of on-going cold chains, which is 27, and four mega food parks have also been sanctioned. Under the Technology Upgradation Scheme, which was discontinued

now, earlier before it was discontinued, around 504 units were given grants through the Ministry, and, out of that, for fishery, there were four people who had applied for units. They had applied. So, it was given for fishery. For fruits and vegetables, almost 90 units were given the subsidy. So, whenever people apply for, whatever they apply for, according to their demand, the grant is given.

श्री हुसैन दलवई: सर, महाराष्ट्र में, खासकर कोंकण में, बड़े पैमाने पर आम पैदा होता है, जो sensitive होता है, और जल्दी खराब होता है। दूसरी बात यह है कि वहां fish का production भी बड़े पैमाने पर होता है, लेकिन वहां एक भी मेगा फूड पार्क नहीं है। आपने चार मेगा फूड पार्क के बारे में कहा है, लेकिन वहां एक भी मेगा फूड पार्क नहीं है। मेरा दूसरा सवाल है, ऐसा सुना जाता है कि आप food processing में 100 per cent Foreign Direct Investment लाने वाले हैं। क्या यह बात सच है कि इसमें पेप्सी और कोका कोला जैसी कम्पनियां भी उतरेंगी और उनको भी पूरी 100 per cent सहूलियत दी जाएगी?

श्रीमती हरिसमरत कौर बादलः सर, जैसा मैंने पहले बताया कि जो लोग इस सब्सिडी के लिए एप्लाई करते हैं, उन्हीं को यह सब्सिडी दी जा सकती है। It is according to the person applying for it. अगर आपके एरिया में से कोई इसके लिए एप्लाई करेगा, तो उनको भी जरूर कंसिडर किया जाएगा। It is not up to the Ministry; it is up to the people who are applying. It is given to the people who meet the eligibility criteria.

Secondly, regarding 100 per cent FDI in marketing in the food processing sector, I would like to clarify here that this 100 per cent FDI is only for food which is sourced from our country. इसका मतलब यह है कि पैसा विदेशों से आएगा, लेकिन उसके लिए इन्फ्रास्ट्रक्चर पूरा स्वदेशी बनेगा। इससे हमारे फार्मर्स को बहुत फायदा होगा।

आप यही कह रहे हैं कि वहां पर जो फ्रूट्स हैं, वेजिटेबल्स हैं, मरीन हैं, उनके लिए इन्फ्रास्ट्रक्चर की कमी है और वह इन्फ्रास्ट्रक्चर क्रिएट करने में यह बहुत बड़ा एसेट प्रव होगा।

SHRI ANAND SHARMA: Sir,

MR. CHAIRMAN: Do you have a supplementary?

SHRI ANAND SHARMA: Yes, Sir.

MR. CHAIRMAN: All right. We will take it up. Shri Sukhendu Sekhar Roy.

SHRI SUKHENDU SEKHAR ROY: Sir, Malda in West Bengal is the highest mango producing district in the country.

MR. CHAIRMAN: This is a question on Maharashtra.

SHRI SUKHENDU SEKHAR ROY: Sir, the reply given by the hon. Minister relates to the entire country. I can say. ...(Interruptions)...

MR. CHAIRMAN: It is Maharashtra-specific.

Oral Answers

SHRI SUKHENDU SEKHAR ROY: Sir, kindly see para (c) of the reply.

MR. CHAIRMAN: No, please. You know the intent of the questioner.

SHRI SUKHENDU SEKHAR ROY: Sir, I have gone through the reply.

SHRIMATI HARSIMRAT KAUR BADAL: Sir, in my reply, I have said, there is no data on loss due to wastage district-wise. There is only a basic line. ...(Interruptions)... from 'the entire country'.

SHRI SUKHENDU SEKHAR ROY: Sir, may I quote one line from the reply?

MR. CHAIRMAN: All right.

SHRI SUKHENDU SEKHAR ROY: Sir, the Minister has said in her reply that "it indicates loss due to wastage in fruits in the range of 4.58 to 15.88 per cent in the country based on random sampling of production data of 2012-13 from 107 districts from all States including Maharashtra". Sir, I have a right. ...(Interruptions)...

MR. CHAIRMAN: Sukhendu Sekharji, as a very eminent lawyer, you can find fault in the writing of the answer, but the intent is very clear. And let the question be answered, that is relating to Maharashtra. You can always raise a question about any other State.

SHRI SUKHENDU SEKHAR ROY: Sir, kindly go through part (c) of the reply.

MR. CHAIRMAN: I have seen it. I have seen the question as it. ...(Interruptions)...

SHRI SUKHENDU SEKHAR ROY: Sir, it is abundantly clear that it relates to 107 districts of the country, including Maharashtra. ...(*Interruptions*)...

DR. NAJMA A. HEPTULLA: Go to the question, not the answer.

MR. CHAIRMAN: Please. Let us not. ... (Interruptions)...

SHRI SUKHENDU SEKHAR ROY: What does it mean? Sir, if you do not allow me, I am not speaking. ...(Interruptions)...

MR. CHAIRMAN: No, no. ...(Interruptions)... I am only saying, the answer and the question should be specific.

SHRI SUKHENDU SEKHAR ROY: Sir, if you don't agree, I am sorry.

MR. CHAIRMAN: All right. Let me see. Shri Mahendra Singh Mahra.

श्री महेन्द्र सिंह माहराः महोदय, मैं आपके माध्यम से यह जानना चाहता हूं कि उत्तरखंड में सेब, आलू और अदरक की पैदावार अत्यधिक होती है, परन्तु खाद्य प्रसंस्करण इकाइयां न होने की वजह से किसानों को बहुत ज्यादा नुकसान हो जाता है। क्या सरकार हमारे प्रदेश में खाद्य प्रसंस्करण इकाइयां स्थापित करने पर विचार करेगी?

श्रीमती हरिसमरत कौर बादलः सर, मैं एक बार फिर से यही कहूंगी कि हमारे मंत्रालय में जब भी कोई स्कीम सैंक्शन होती है, तो एक expression of interest invite किया जाता है, जहां देश भर से लोग एप्लाई कर सकते हैं। क्राईटीरिया यह है कि जो लोग एप्लाई करते हैं, उनमें जिनकी highest eligibility होती है, उन्हीं को सैंक्शन किया जाता है।

उत्तराखंड में हमारे मंत्रालय की तरफ से 15 cold chains और 2 mega food parks सैंक्शन किए गए हैं, जिन पर काम चल रहा है। इनमें से कई cold chains तो बन चुके हैं और कई ongoing हैं। यह उनका टोटल नम्बर है।

MR. CHAIRMAN: Shri Anand Sharma, is your question on this particular subject?

SHRI ANAND SHARMA: Yes, Sir. It is on this particular subject.

MR. CHAIRMAN: All right.

SHRI ANAND SHARMA: Sir, the Minister, in her reply, has said that according to the Central Institute of Post Harvesting Engineering and Technology, Ludhiana, "it indicates loss due to wastage in fruits in the range of 4.58 to 15.88 per cent."

Sir, in this very House, and in the other House, the Ministry of Agriculture has given its Reports — the Agriculture Minister is also here — saying that the post-harvest losses of India, being the second largest producer of cereals...

MR. CHAIRMAN: Come to the question, on this particular subject.

SHRI ANAND SHARMA: Yes, Sir. It talks about the post-harvest losses. Firstly, I have doubts about the correctness because there is a contradiction with what the Agriculture Ministry has reported to the Parliament. It is more than 10 to 12 per cent only for the cereals and pulses and in the range of 33 to 38 per cent for fruits and vegetables.

MR. CHAIRMAN: If the data is wrong, please point it out.

SHRI ANAND SHARMA: Sir, my specific question is this. Given the fact that the post-harvest losses is a major challenge...

MR. CHAIRMAN: In Maharashtra?

SHRI ANAND SHARMA: All over the country.

MR. CHAIRMAN: No; we are not talking of all over the country.

SHRI ANAND SHARMA: Sir, Maharashtra is part of India. The Minister has said ... (interruptions)... allow me, Sir. I will just conclude. The Minister has just now said in the House about the 100 per cent FDI policy. My specific question, therefore, is that in 2012, an FDI of 51 per cent in retail was allowed and notified. Now, has a new policy come? Has the earlier notification on FDI multi-brand retail been withdrawn by the Government, or, are you enhancing it from 51 per cent to 100 per cent? I am asking this because she just informed the House.

SHRIMATI HARSIMRAT KAUR BADAL: Sir, although FDI is not part of the question, I would still like to tell the hon. Member that in food processing, 100 per cent FDI through the automatic route is already allowed. The new FDI policy, which has been announced in the latest Budget, is to allow 100 per cent FDI in multi-brand marketing of foods grown and processed only in India. The big difference being from the FDI that you were bringing in is that you were bringing it in everything. We have ...(Interruptions)...

SHRI ANAND SHARMA: Sir, that is not correct. It is a wrong statement.

MR. CHAIRMAN: No, please; this is not a debate.

SHRIMATI HARSIMRAT KAUR BADAL: Let me finish. You were bringing it in multi-brand retail of all products. We are bringing it only in food and the other big difference being that you were allowing a big chunk to be brought from anywhere in the world ...(Interruptions)...

SHRI ANAND SHARMA: No, that is not true. That is a false statement. ...(Interruptions)... The Minister is misleading. ...(Interruptions)...

MR. CHAIRMAN: No; listen. ...(Interruptions)... One minute ...(Interruptions)...

SHRI ANAND SHARMA: It is not a correct answer. It is misleading. ...(Interruptions)...

MR. CHAIRMAN: Sharmaji, if it is a misleading answer, you know the procedure. It is not to be decided in debate. ...(Interruptions)...

SHRI ANAND SHARMA: Please read that policy. ...(Interruptions)... This is misleading ...(Interruptions)...

SHRIMATI HARSIMRAT KAUR BADAL: Is it not a fact that only ...(Interruptions)... Sir, may I ask ...(Interruptions)...

MR. CHAIRMAN: Why is this unnecessary ...(Interruptions)...

SHRIMATI HARSIMRAT KAUR BADAL: Is it not a fact that only 30 per cent ...(Interruptions)...

SHRI SUKHENDU SEKHAR ROY: Sir, I have a point of order. ...(Interruptions)...

MR. CHAIRMAN: I am afraid you know that there is no point of order in the Ouestion Hour.

SHRI SUKHENDU SEKHAR ROY: Yesterday, it was allowed. ...(Interruptions)...

SHRIMATI HARSIMRAT KAUR BADAL: Only 30 per cent ...(Interruptions)...

MR. CHAIRMAN: No, I am not ... (Interruptions)...

SHRIMATI HARSIMRAT KAUR BADAL: In our FDI policy, 100 per cent has to be sourced from within the country. ...(Interruptions)...

SHRI ANAND SHARMA: Please read it before you make a statement. ...(Interruptions)... The Minister must read that before she makes such a statement. ...(Interruptions)...

MR. CHAIRMAN: One minute ...(Interruptions)... Sharmaji, this is not correct. ...(Interruptions)...

SHRIMATI HARSIMRAT KAUR BADAL: Mr. Chairman, Sir, may I ...(Interruptions)... One minute ...(Interruptions)...

SHRI SUKHENDU SEKHAR ROY: Can the Minister, while replying to a question, make any allegation against a particular Member? This is my point of order because she is making allegation against one hon. Member. While replying, it cannot be allowed. ...(Interruptions)... That should be expunged from the record. ...(Interruptions)...

MR. CHAIRMAN: It will be examined if that is so.

SHRIMATI HARSIMRAT KAUR BADAL: Mr. Chairman, Sir, may I be allowed to rephrase my answer?

MR. CHAIRMAN: Yes.

SHRIMATI HARSIMRAT KAUR BADAL: The earlier FDI allowed things from other countries also to be brought in India. ...(Interruptions)...

SHRI ANAND SHARMA: Not fruits and vegetables.

MR. CHAIRMAN: Sharmaji, please. ...(Interruptions)... Stop interjecting like this. ...(Interruptions)...

SHRI ANAND SHARMA: That is where I am humbly correcting the Minister. ...(Interruptions)... If the House is being misled, it is our duty then to correct. ...(Interruptions)...

MR. CHAIRMAN: If a misleading answer is given, there is a procedure for pointing that out in writing and then you hold the Department or the Minister responsible for misleading the House. But this is not to be decided in exchanges. ...(Interruptions)... I am sorry; this is taking away the right of other Members to ask questions.

SHRIMATI HARSIMRAT KAUR BADAL: Sir, may I just reiterate on this?

MR. CHAIRMAN: Please conclude quickly.

SHRIMATI HARSIMRAT KAUR BADAL: I would just reiterate that this FDI policy, which has been announced in the Budget, is only for food items grown and processed in India and 100 per cent sourced from India.

श्री अमर शंकर साबलेः सर, महाराष्ट्र के कोंकण एरिया में आम और मछली ज्यादा पैदा होती है। वहां फूड प्रोसेसिंग की कोल्ड चेन रहेगी, तो वे बरबाद नहीं होंगे। तो क्या गवर्नमेंट वहां फूड प्रोसेसिंग की कोल्ड चेन लगा सकती है, स्थापित कर सकती है?

श्रीमती हरिसमरत कोर बादलः सर, मैंने इसका जवाब पहले भी दे दिया है कि वहां पर जितने भी यूनिट्स दिये जाते हैं, उनके लिए अप्लाई करना होता है। जो अप्लाई करता है, जिस चीज़ के लिए ...(व्यवधान)... सर, जो भी अप्लाई करता है और eligibility criteria fulfil करता है, उसे marking के हिसाब से वह दिया जाता है।

जैसा मैंने बताया कि महाराष्ट्र में ऑलरेडी 27 कोल्ड चेन और 4 मेगा फूड पार्क्स हैं। मैंने पहले ही माननीय सदस्य को जवाब दिया कि उनमें से 4 फिशरीज़ के लिए हैं। तो इसके लिए जैसे ही अप्लाई करेंगे, eligibility criteria में, उन सबको equal platform पर कंसीडर किया जाता है।

हाई स्पीड रेल नेटवर्क

- *92. श्री हरिवंश : क्या रेल मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या रेलवे हाई-स्पीड रेल नेटवर्क की उच्च लागत को ध्यान में रखते हुए, इसे लागू करने की स्थिति में है;
- (ख) हाई-स्पीड रेल नेटवर्क को आरंभ करने की बजाय रेलगाड़ियों की मौजूदा गित को बढ़ाने के लिए रेलवे द्वारा क्या कार्रवाई की जा रही है;
- (ग) देश में ऐसे कितने हाई-स्पीड रेल नेटवर्क स्थापित किए जाने का विचार है और इन्हें कब तक शुरू कर दिया जाएगा; और